



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/868/2020
(Dy No. 1457/2020)

This the 28th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Lekh Raj, age 43 years son of Sh. Swami Raj, R/o Village Beoli, Goli Bagh, Tehsil & District – Doda.

.....Applicant
(Advocate: Ms. Shivani Jalali)

Versus

1. Union Territory of J&K, through Commissioner/Secretary, Public Health Engineering Department, Civil Secretariat, Jammu/Kashmir.
2. The Chief Engineer, Department of Public Health Engineering, Doda.
3. Superintending Engineer, Hydraulic Circle, Doda.
4. Executive Engineer, Department of Public Health Engineering, (Mech/Civil) Tehsil and District Doda.

.....Respondents
(Advocate: Mr. Amit Gupta, AAG)

O R D E R

By: Hon'ble Mr. Anand Mathur, Member (A):

During the course of arguments, Learned counsel for the applicant submitted that he would be satisfied if O.A is disposed of with direction to the respondents to consider the O.A as representation of the applicant and dispose it off within a stipulated timeframe and that respondents while considering the representation of the applicant take into consideration the regularisation of one Jaffar Hussain as per Annexure-H to the O.A.

2. Heard and considered the arguments of learned counsel for the applicant and learned A.A.G, Sri Amit Gupta and gone through the material on record.

3. Looking into the facts and circumstances and the arguments advanced by the applicant's counsel as well as by learned A.A.G, O.A is disposed of with direction to the respondents to consider the O.A filed by the applicant as his representation and also keep in mind the relief sought by the applicant in Para 8 of the O.A within a period of three weeks from the date of receipt of certified copy of this order by way

of passing a reasoned and speaking order under intimation to the applicant. It is made clear that we have not entered into the merits of the case.

4. In view of the above direction, the OA is disposed of. No costs.

(Mr. Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member(J)

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